

रेलवे दुर्घटना होजाने पर स्वयं रेलव मंत्री महोदय को सदन के सामने वक्तव्य देना चाहिए ।

MR. SPEAKER: Will he kindly resume his seat? He was not here then but a statement has been made and the hon. Member there wants a discussion, adjournment of the House and all that.

12.24 hrs.

#### PAPERS LAID ON THE TABLE

##### Government Resolution thereon

##### Report of Motor Car Quality Enquiry Committee and

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): Sir, I beg to lay on the Table:

(1) A copy of the Report of the Motor Car Quality Enquiry Committee. [Placed in Library. See LT-78/68.]

(2) A copy of the Government Resolution No. 1(95)/67-A.E. Ind. (I) dated the 12th February, 1968 announcing Government's decisions on the above Report. [Placed in Library. See No. LT-79/68.]

SHRI S. M. BANERJEE (Kanpur): Sir, this is a very important report.

I would request the hon. Minister, through you, to initiate a discussion on this report of the Motor Car Quality Enquiry Committee. I am sure after the discussion you will know how people are minting money.

##### Annual Report of IIT, Delhi

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to

lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1966-67. [Placed in Library. See No. LT-80/68.]

##### Aircraft (fifth Amendment) Rules Certified accounts of IAC and Air India and Audit Reports thereon

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Sir, I beg to lay on the Table:

(1) A copy of the Aircraft (Fifth Amendment) Rules, 1967 published in Notification No. GSR. 1926 in Gazette of India dated the 30th December, 1967, under section 14-A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-81/68.]

(2) A copy each of the following papers under sub-section (4) of section 15 of the Air Corporations Act, 1953:—

(i) Certified Accounts of the Indian Airlines Corporation for the year 1966-67 together with the Audit Report thereon.

(ii) Certified Accounts of the Air India for the year 1966-67 together with the Audit Report thereon. [Placed in Library. See No. LT-82/68.]

Statements showing action taken by Government on assurances, promises etc. given by Ministers

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): Sir, on behalf of Shri I. K. Gujral, I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers